

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 31, 2007

No. 520. /JR(S)/2007

Sri **Bhagwan Dayal Bharti**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, Basti to be Additional Chief Judicial Magistrate, Basti vice Sri Rajendra Singh-IV.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Basti.

No. 521. /JR(S)/2007

Sri **Rajendra Singh-IV**, Additional Chief Judicial Magistrate, Basti to be Civil Judge, Senior Division, Basti vice Sri Ram Kesh Singh.

No. 522. /JR(S)/2007

Sri **Ram Kesh Singh**, Civil Judge, Senior Division, Basti to be Chief Judicial Magistrate, Jaunpur vice Sri Bans Raj.

No. 523. /JR(S)/2007

Sri **Bans Raj**, Chief Judicial Magistrate, Jaunpur to be Chief Judicial Magistrate, [Rae-Bareilly](#) vice Sri Rais Ahmad.

No. 524. /JR(S)/2007

Sri **Rais Ahmad**, Chief Judicial Magistrate, [Rae-Bareilly](#) to be Additional Chief Judicial Magistrate, [Varanasi](#) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Varanasi](#).

No. 525. /JR(S)/2007

Sri **Intakhab Alam**, Additional Civil Judge, Senior Division, Basti to be Civil Judge, Senior Division, Bhadohi at Gyanpur vice Dig Vijay Nath.

No. 526. /JR(S)/2007

Sri **Dig Vijay Nath**, Civil Judge, Senior Division, Bhadohi at Gyanpur to be Additional Chief Judicial Magistrate, [Pratapgarh](#) vice Smt. Priti Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Pratapgarh](#).

No. 527. /JR(S)/2007

Smt. **Priti Singh**, Additional Chief Judicial Magistrate, [Pratapgarh](#) to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, [Kanpur Dehat](#) vice Sri Vinod Kumar Barnwal.

No. 528. /JR(S)/2007

Sri **Vinod Kumar Barnwal**, Additional Civil Judge, Senior Division, [Kanpur Dehat](#) to be Additional Chief Judicial Magistrate, [Kanpur Dehat](#) vice Sri Ram Raj Ram.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Kanpur Dehat](#).

No. 529. /JR(S)/2007

Sri **Ram Raj Ram**, Additional Chief Judicial Magistrate, [Kanpur Dehat](#) to be Civil Judge, Senior Division, [Kanpur Dehat](#) vice Sri Virendra Kumar.

No. 530. /JR(S)/2007

Sri **Virendra Kumar**, Civil Judge, Senior Division, [Kanpur Dehat](#) to be Chief Judicial Magistrate, [Kanpur Dehat](#) vice Sri Randhir Singh.

No. 531. /JR(S)/2007

Sri **Randhir Singh**, Chief Judicial Magistrate, [Kanpur Dehat](#) to be Chief Judicial Magistrate, Meerut vice Sri Mahendra Pal Singh.

No. 532. /JR(S)/2007

Sri **Mahendra Pal Singh**, Chief Judicial Magistrate, Meerut to be Civil Judge, Senior Division, Meerut vice Sri Rajesh Kumar-I.

No. 533. /JR(S)/2007

Sri **Rajesh Kumar-I**, Civil Judge, Senior Division, Meerut to be Special Chief Judicial Magistrate, Meerut vice Sri Khaliqzama.

No. 534. /JR(S)/2007

Sri **Khaliqzama**, Special Chief Judicial Magistrate, Meerut to be Additional Chief Judicial Magistrate, Meerut vice Sri Vijay Kumar Azad.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Meerut.

No. 535. /JR(S)/2007

Sri **Vijay Kumar Azad**, Additional Chief Judicial Magistrate, Meerut to be Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, Meerut.

No. 536. /JR(S)/2007

Smt. **Kalpana**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, Bijnor to be Additional Chief Judicial Magistrate, Bijnor vice Sri Sanjay Kumar Verma.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bijnor.

No. 537. /JR(S)/2007

Sri **Sanjay Kumar Verma**, Additional Chief Judicial Magistrate, Bijnor to be Civil Judge, Senior Division, Bijnor vice Smt. Rajani Singh.

No. 538. /JR(S)/2007

Smt. **Rajani Singh**, Civil Judge, Senior Division, Bijnor to be Civil Judge, Senior Division, Etah vice Sri Lal Chandra-III.

No. 539. /JR(S)/2007

Sri **Lal Chandra-III**, Civil Judge, Senior Division, Etah to be Additional Chief Judicial Magistrate, Kasia (Kushinagar at Padrauna) vice Sri Bans Bahadur Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kasia (Kushinagar at Padrauna).

No. 540. /JR(S)/2007

Sri **Bans Bahadur Yadav**, Additional Chief Judicial Magistrate, Kasia (Kushinagar at Padrauna) to be Civil Judge, Senior Division, Hardoi vice Sri Ram Lakhan Singh Chandraul.

No. 541. /JR(S)/2007

Sri **Ram Lakhan Singh Chandraul**, Civil Judge, Senior Division, Hardoi to be Additional Chief Judicial Magistrate, Banda in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Banda.

No. 542. /JR(S)/2007

Sri **Ali Raza**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, **Budaun** to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 543. /JR(S)/2007

Sri **Ramesh Kumar Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Additional Chief Judicial Magistrate, Mirzapur vice Sri Nitya Nand Srinet.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mirzapur.

No. 544. /JR(S)/2007

Sri **Nitya Nand Shreent**, Additional Chief Judicial Magistrate, Mirzapur to be Additional Chief Judicial Magistrate, Chandausi ([Moradabad](#)).

No. 545. /JR(S)/2007

Km. **Indu Dwivedi**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, [Allahabad](#) to be Additional Chief Judicial Magistrate, Hapur ([Ghaziabad](#)) vice Sri Jaitendra Kumar.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hapur ([Ghaziabad](#)).

No. 546. /JR(S)/2007

Sri **Jaitendra Kumar**, Additional Chief Judicial Magistrate, Hapur ([Ghaziabad](#)) to be Additional Chief Judicial Magistrate, [Allahabad](#) vice Sri Dinesh Kumar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Allahabad](#).

No. 547. /JR(S)/2007

Sri **Dinesh Kumar**, Additional Chief Judicial Magistrate, [Allahabad](#) to be Chief Judicial Magistrate, Gorakhpur vice Sri Shamboo Nath.

No. 548. /JR(S)/2007

Sri **Shamboo Nath**, Chief Judicial Magistrate, Gorakhpur to be Civil Judge, Senior Division, [Barabanki](#) vice Sri Jagdish Prasad-V.

No. 549. /JR(S)/2007

Sri **Jagdish Prasad-V**, Civil Judge, Senior Division, [Barabanki](#) to be Additional Chief Judicial Magistrate, [Barabanki](#) vice Sri Prithvi Pal Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Barabanki](#).

No. 550. /JR(S)/2007

Sri **Prithvi Pal Yadav**, Additional Chief Judicial Magistrate, [Barabanki](#) to be Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, [Barabanki](#).

No. 551. /JR(S)/2007

Sri **Pankaj Mishra**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, [Barabanki](#) to be Additional Chief Judicial Magistrate, Banda.

No. 552. /JR(S)/2007

Smt. **Alpana Saxena**, Additional Civil Judge/Additional Chief Judicial Magistrate, [Allahabad](#) to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, [Etawah](#).

No. 553. /JR(S)/2007

Sri **Ahsan Husain**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, [Bulandshahar](#) to be Additional Chief Judicial Magistrate, [Bulandshahar](#) vice Km. Aradhana Rani.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Bulandshahar](#).

No. 554. /JR(S)/2007

Km. **Aradhana Rani**, Additional Chief Judicial Magistrate, [Bulandshahar](#) to be Civil Judge, Senior Division, [Bulandshahar](#) vice Sri Sanjai Kumar-II.

No. 555. /JR(S)/2007

Sri **Sanjai Kumar-II**, Civil Judge, Senior Division, [Bulandshahar](#) to be Chief Judicial Magistrate, [Mathura](#) vice Sri Sham Kumar.

No. 556. /JR(S)/2007

Sri **Sham Kumar**, Chief Judicial Magistrate, [Mathura](#) to be Civil Judge, Senior Division, [Mathura](#) vice Sri Kiran Pal Singh.

No. 557. /JR(S)/2007

Sri **Kiran Pal Singh**, Civil Judge, Senior Division, [Mathura](#) to be Additional Chief Judicial Magistrate, [Mathura](#) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Mathura](#).

No. 558. /JR(S)/2007

Sri **Ashok Kumar Singh Yadav**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, [Ghaziabad](#) to be Additional Chief Judicial Magistrate, [Azamgarh](#) vice Sri Basant Kumar Jatav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Azamgarh](#).

No. 559. /JR(S)/2007

Sri **Basant Kumar Jatav**, Additional Chief Judicial Magistrate, [Azamgarh](#) to be Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, [Aligarh](#).

No. 560. /JR(S)/2007

Smt. **Shazia Nazar Zaidi**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, [Aligarh](#) to be Additional Chief Judicial Magistrate, [Aligarh](#) vice Sri Sunit Chand (Sonu).

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Aligarh](#).

No. 561. /JR(S)/2007

Sri **Sunit Chand (Sonu)**, Additional Chief Judicial Magistrate, [Aligarh](#) to be Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, [Muzaffarnagar](#).

No. 562. /JR(S)/2007

Sri **Narendra Kumar-II**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, [Ghaziabad](#) to be Chief Judicial Magistrate, Mirzapur vice Sri Ram Suchit.

No. 563. /JR(S)/2007

Sri **Ram Suchit**, Chief Judicial Magistrate, Mirzapur to be Civil Judge, Senior Division, Malihabad sitting at [Lucknow](#) vice Sri Jamal Masood Abbasi.

No. 564. /JR(S)/2007

Sri **Jamal Masood Abbasi**, Civil Judge, Senior Division, Malihabad sitting at [Lucknow](#) to be Civil Judge, Senior Division, Mohanlalganj sitting at [Lucknow](#) vice Sri Amarjeet Verma.

No. 565. /JR(S)/2007

Sri **Amarjeet Verma**, Civil Judge, Senior Division, Mohanlalganj sitting at [Lucknow](#) to be Civil Judge, Senior Division, [Lucknow](#) vice Sri Shiv Kumar Singh.

No. 566. /JR(S)/2007

Sri **Shiva Kumar Singh**, Civil Judge, Senior Division, [Lucknow](#) to be Chief Judicial Magistrate, [Varanasi](#) vice Sri Anirudhha Maurya.

No. 567. /JR(S)/2007

Sri **Anirudhha Maurya**, Chief Judicial Magistrate, [Varanasi](#) to be Civil Judge, Senior Division, [Varanasi](#) vice Sri Suresh Chandra Arya.

No. 568. /JR(S)/2007

Sri **Suresh Chandra Arya**, Civil Judge, Senior Division, [Varanasi](#) to be Chief Judicial Magistrate, [Mainpuri](#) vice Sri Suresh Chandra Savita.

No. 569. /JR(S)/2007

Sri **Suresh Chandra Savita**, Chief Judicial Magistrate, [Mainpuri](#) to be Judge Small Causes Court, [Lucknow](#) vice Smt. Reeta Kaushik.

No. 570. /JR(S)/2007

Smt. **Reeta Kaushik**, Judge Small Causes Court, [Lucknow](#) to be Chief Judicial Magistrate, Bareilly vice Sri Manoj Kumar Shukla.

No. 571. /JR(S)/2007

Sri **Manoj Kumar Shukla**, Chief Judicial Magistrate, Bareilly to be Additional Chief Judicial Magistrate, Bareilly vice Sri Narendra Kumar-III.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bareilly.

No. 572. /JR(S)/2007

Sri **Narendra Kumar-III**, Additional Chief Judicial Magistrate, Bareilly to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 573. /JR(S)/2007

Sri **Mahesh Kumar Kushwaha**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, Jaunpur to be Additional Chief Judicial Magistrate, [Lucknow](#) vice Sri Rajendra Prasad Tripathi.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Lucknow](#).

No. 574. /JR(S)/2007

Sri **Rajendra Prasad Tripathi**, Additional Chief Judicial Magistrate, [Lucknow](#) to be Additional Chief Judicial Magistrate (Special Court Ayodhya Prakaran), [Lucknow](#) vice Dr. Bal Mukund.

No. 575. /JR(S)/2007

Dr. **Bal Mukund**, Additional Chief Judicial Magistrate (Special Court Ayodhya Prakaran), [Lucknow](#) to be Chief Judicial Magistrate, [Lucknow](#) vice Sri Bhu Deo Gautam.

No. 576. /JR(S)/2007

Sri **Bhe Deo Gautam**, Chief Judicial Magistrate, [Lucknow](#) to be Civil Judge, Senior Division, Bareilly vice Sri Manoj Kumar Agarwal.

No. 577. /JR(S)/2007

Sri **Manoj Kumar Agarwal**, Civil Judge, Senior Division, Bareilly to be Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, Bareilly.

No. 578. /JR(S)/2007

Sri **Vijay Pal**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, [Jhansi](#) to be Additional Chief Judicial Magistrate, Jhansi vice Km. Manjula Sircar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jhansi.

No. 579. /JR(S)/2007

Km. **Manjula Sircar**, Additional Chief Judicial Magistrate, [Jhansi](#) to be Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, [Barabanki](#).

No. 580. /JR(S)/2007

Sri **Suresh Chandra-V**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, [Lucknow](#) to be Special Chief Judicial Magistrate, [Lucknow](#) vice Sri Anupati Ram Yadav.

No. 581. /JR(S)/2007

Sri **Anupati Ram Yadav**, Special Chief Judicial Magistrate, [Lucknow](#) to be Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur vice Sri Tahsildar Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ambedkar Nagar at Akbarpur.

No. 582. /JR(S)/2007

Sri **Tahsildar Singh**, Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur to be Civil Judge, Senior Division, Ambedkar Nagar at Akbarpur in the vacant court.

No. 583. /JR(S)/2007

Sri **Rajesh Upadhyay**, Additional Chief Judicial Magistrate, [Mainpuri](#) to be Civil Judge, Senior Division, [Allahabad](#) vice Sri Shashi Bhushan Pandey.

No. 584. /JR(S)/2007

Sri **Shashi Bhushan Pandey**, Civil Judge, Senior Division, [Allahabad](#) to be Judge Small Causes Court, [Allahabad](#) vice Sri Ram Nagina Yadav.

No. 585. /JR(S)/2007

Sri **Ram Nagina Yadav**, Judge Small Causes Court, [Allahabad](#) to be Chief Judicial Magistrate, [Shahjahanpur](#) vice Sri Mahesh Nautiyal.

No. 586. /JR(S)/2007

Sri **Mahesh Nautiyal**, Chief Judicial Magistrate, [Shahjahanpur](#) to be Additional Chief Judicial Magistrate, Agra vice Sri Daya Ram-V.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Agra.

No. 587. /JR(S)/2007

Sri **Daya Ram-V**, Additional Chief Judicial Magistrate, Agra to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 588. /JR(S)/2007

Sri **Rajesh Chaudhary**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, [Moradabad](#) to be Civil Judge, Senior Division, [Mainpuri](#) vice Sri Chandra Shekhar Prasad.

No. 589. /JR(S)/2007

Sri **Chandra Shekhar Prasad**, Civil Judge, Senior Division, [Mainpuri](#) to be Additional Chief Judicial Magistrate, Kunda ([Pratapgarh](#)) vice Sri Satya Nand Upadhyay.

No. 590. /JR(S)/2007

Sri **Satya Nand Upadhyay**, Additional Chief Judicial Magistrate, Kunda ([Pratapgarh](#)) to be Chief Judicial Magistrate, [Azamgarh](#) vice Sri Mohd. Gulam-UI-Madar.

No. 591. /JR(S)/2007

Sri **Mohd. Gulam-UI-Madar**, Chief Judicial Magistrate, [Azamgarh](#) to be Chief Judicial Magistrate, Hardoi vice Sri Shailesh Kumar Tiwari.

No. 592. /JR(S)/2007

Sri **Shailesh Kumar Tiwari**, Chief Judicial Magistrate, Hardoi to be Chief Judicial Magistrate, [Faizabad](#) vice Sri Surendra Nath Tripathi.

No. 593. /JR(S)/2007

Sri **Surendra Nath Tripathi**, Chief Judicial Magistrate, [Faizabad](#) to be Civil Judge, Senior Division, [Faizabad](#) vice Dr. Rakesh Kumar Nain.

No. 594. /JR(S)/2007

Dr. **Rakesh Kumar Nain**, Civil Judge, Senior Division, [Faizabad](#) to be Chief Judicial Magistrate, [Etawah](#) vice Sri Jamshed Ali.

No. 595. /JR(S)/2007

Sri **Jamshed Ali**, Chief Judicial Magistrate, [Etawah](#) to be Civil Judge, Senior Division [Etawah](#) vice Sri Ashok Kumar-IX.

No. 596. /JR(S)/2007

Sri **Ashok Kumar-IX**, Civil Judge, Senior Division, [Etawah](#) to be Additional Chief Judicial Magistrate, [Etawah](#) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Etawah](#).

No. 597. /JR(S)/2007

Sri **Ram Chandra Yadav-I**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, [Moradabad](#) to be Additional Chief Judicial Magistrate, [Moradabad](#) vice Smt. Rachana Arora.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Moradabad](#).

No. 598. /JR(S)/2007

Smt. **Rachana Arora**, Additional Chief Judicial Magistrate, [Moradabad](#) to be Civil Judge, Senior Division, [Moradabad](#) vice Sri Shahid Raza.

No. 599. /JR(S)/2007

Sri **Shahid Raza**, Civil Judge, Senior Division, [Moradabad](#) to be Chief Judicial Magistrate, [Moradabad](#) vice Sri Ram Pyare.

No. 600. /JR(S)/2007

Sri **Ram Pyare**, Chief Judicial Magistrate, [Moradabad](#) to be Judge Small Causes Court, [Moradabad](#) vice Sri Syed Sarvar Husain Rizvi.

No. 601. /JR(S)/2007

Sri **Syed Sarvar Husain Rizvi**, Judge Small Causes Court, [Moradabad](#) to be Chief Judicial Magistrate, Unnao vice Sri Satya Prakash.

No. 602. /JR(S)/2007

Sri **Satya Prakash**, Chief Judicial Magistrate, Unnao to be Civil Judge, Senior Division, Unnao vice Sri Vishambher Prasad.

No. 603. /JR(S)/2007

Sri **Vishambher Prasad**, Civil Judge, Senior Division, Unnao to be Civil Judge, Senior Division, Chandausi ([Moradabad](#)).

No. 604. /JR(S)/2007

Sri **Surendra Nath**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, [Shahjahanpur](#) to be Additional Chief Judicial Magistrate, [Shahjahanpur](#) vice Sri Ram Sudh Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Shahjahanpur](#).

No. 605. /JR(S)/2007

Sri **Ram Sudh Singh**, Additional Chief Judicial Magistrate, [Shahjahanpur](#) to be Special Chief Judicial Magistrate, [Varanasi](#) vice Sri Chhatradhari Singh Yadav.

No. 606. /JR(S)/2007

Sri **Chhatradhari Singh Yadav**, Special Chief Judicial Magistrate, [Varanasi](#) to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, [Varanasi](#).

No. 607. /JR(S)/2007

Sri **Ashwani Kumar Dubey**, Additional Chief Judicial Magistrate (North Railway), [Allahabad](#) to be Civil Judge, Senior Division, Hapur ([Ghaziabad](#)) vice Sri Raj Kumar Bansal.

No. 608. /JR(S)/2007

Sri **Raj Kumar Bansal**, Civil Judge, Senior Division, Hapur ([Ghaziabad](#)) to be Chief Metropolitan Magistrate, [Kanpur Nagar](#) vice Sri Ravindra Kumar-II.

No. 609. /JR(S)/2007

Sri **Ravindra Kumar-II**, Chief Metropolitan Magistrate, [Kanpur Nagar](#) to be Civil Judge, Senior Division, [Kanpur Nagar](#) vice Sri Shri Pal.

No. 610. /JR(S)/2007

Sri **Shri Pal**, Civil Judge, Senior Division, [Kanpur Nagar](#) to be Special Chief Judicial Magistrate, [Kanpur Nagar](#) vice Sri Vishwanath.

No. 611. /JR(S)/2007

Sri **Vishwanath**, Special Chief Judicial Magistrate, [Kanpur Nagar](#) to be Additional Civil Judge, Senior Division/Additional Chief Metropolitan Magistrate, [Kanpur Nagar](#).

No. 612. /JR(S)/2007

Sri **Ashok Kumar-X**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, Agra to be Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, [Allahabad](#).

No. 613. /JR(S)/2007

Sri **Arvind Kumar Singh**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, [Allahabad](#) to be Additional Chief Judicial Magistrate, [Rampur](#) vice Sri Naseem Ahmad.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Rampur](#).

No. 614. /JR(S)/2007

Sri **Naseem Ahmad**, Additional Chief Judicial Magistrate, [Rampur](#) to be Civil Judge, Senior Division, [Rampur](#) vice Smt. Brijesh Singh.

No. 615. /JR(S)/2007

Smt. **Brijesh Singh**, Civil Judge, Senior Division, [Rampur](#) to be Chief Judicial Magistrate, [Allahabad](#) vice Sri Narendra Singh.

No. 616. /JR(S)/2007

Sri **Narendra Singh**, Chief Judicial Magistrate, [Allahabad](#) to be Civil Judge, Senior Division, [Kairana \(Muzaffarnagar\)](#) vice Sri Mohd. Ashraf Ansari.

No. 617. /JR(S)/2007

Sri **Mohd. Ashraf Ansari**, Civil Judge, Senior Division, [Kairana \(Muzaffarnagar\)](#) to be Chief Judicial Magistrate, [Budaun](#) vice Sri Suresh Chandra Bharti.

No. 618. /JR(S)/2007

Sri **Suresh Chandra Bharti**, Chief Judicial Magistrate, [Budaun](#) to be Chief Judicial Magistrate, [Deoria](#) vice Sri Rakesh Kumar Shukla.

No. 619. /JR(S)/2007

Sri **Rakesh Kumar Shukla**, Chief Judicial Magistrate, [Deoria](#) to be Additional Chief Judicial Magistrate, Jaunpur vice Smt. Chandra Sheela.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jaunpur.

No. 620. /JR(S)/2007

Smt. **Chandra Sheela**, Additional Chief Judicial Magistrate, Jaunpur to be Chief Judicial Magistrate, Gonda vice Sri Shree Narain Upadhyay.

No. 621. /JR(S)/2007

Sri **Shree Narain Upadhyay**, Chief Judicial Magistrate, Gonda to be Chief Judicial Magistrate, [Sonbhadra](#) vice Sri Vinod Kumar Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Sonbhadra](#).

No. 622. /JR(S)/2007

Sri **Vinod Kumar Singh**, Chief Judicial Magistrate, [Sonbhadra](#) to be Civil Judge, Senior Division, [Sonbhadra](#) vice Sri Abdul Qayyum.

No. 623. /JR(S)/2007

Sri **Abdul Qayyum**, Civil Judge, Senior Division, [Sonbhadra](#) to be Additional Chief Judicial Magistrate, [Sonbhadra](#) in the vacant court.

No. 624. /JR(S)/2007

Sri **Veer Kanedi Lal**, Additional Chief Judicial Magistrate (North Railway), [Aligarh](#) to be Chief Judicial Magistrate, [Aligarh](#) vice Sri Sanjai Kumar-I.

No. 625. /JR(S)/2007

Sri **Sanjai Kumar-I**, Chief Judicial Magistrate, [Aligarh](#) to be Judge Small Causes Court, [Aligarh](#) vice Sri Phool Chandra Patel.

No. 626. /JR(S)/2007

Sri **Phool Chandra Patel**, Judge Small Causes Court, [Aligarh](#) to be Civil Judge, Senior Division, [Kaushambi](#) in the vacant court.

No. 627. /JR(S)/2007

Sri **Vipin Kumar-I**, Additional Chief Judicial Magistrate (Central Railway), Banda to be Chief Judicial Magistrate, Pilibhit vice Sri Ahmad Ullah Khan.

No. 628. /JR(S)/2007

Sri **Ahmad Ullah Khan**, Chief Judicial Magistrate, Pilibhit to be Civil Judge, Senior Division, Pilibhit vice Sri Mohd. Rizwan Ahmad.

No. 629. /JR(S)/2007

Sri **Mohd. Rizwan Ahmad**, Civil Judge, Senior Division, Pilibhit to be Additional Chief Judicial Magistrate, Bahraich vice Sri Surendra Kumar Paswan.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bahraich.

No. 630. /JR(S)/2007

Sri **Surendra Kumar Paswan**, Additional Chief Judicial Magistrate, Bahraich to be Civil Judge, Senior Division, Bahraich vice Sri Virendra Kumar Pandey.

No. 631. /JR(S)/2007

Sri **Virendra Kumar Pandey**, Civil Judge, Senior Division, Bahraich to be Civil Judge, Senior Division, [Chitrakoot](#) vice Sri Jagan Nath Mishra.

No. 632. /JR(S)/2007

Sri **Jagan Nath Mishra**, Civil Judge, Senior Division, [Chitrakoot](#) to be Special Chief Judicial Magistrate, [Allahabad](#) vice Sri Pradeep Singh.

No. 633. /JR(S)/2007

Sri **Pradeep Singh**, Special Chief Judicial Magistrate, [Allahabad](#) to be Special Chief Judicial Magistrate, Agra vice Sri Mittar Pal Singh.

No. 634. /JR(S)/2007

Sri **Mittar Pal Singh**, Special Chief Judicial Magistrate, Agra to be Civil Judge, Senior Division, Agra vice Sri Shamshul Haque.

No. 635. /JR(S)/2007

Sri **Shamshul Haque**, Civil Judge, Senior Division, Agra to be Civil Judge, Senior Division, [Gautambudh Nagar](#) vice Smt. Vandana Singh.

No. 636. /JR(S)/2007

Smt. **Vandana Singh**, Civil Judge, Senior Division, [Gautambudh Nagar](#) to be Additional Chief Judicial Magistrate, [Rae-Bareli](#) in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Rae-Bareli](#).

No. 637. /JR(S)/2007

Smt. **Adesh Nain**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, Agra to be Additional Chief Judicial Magistrate, [Nagina](#) (Bijnor) vice Sri Mohd. Sharif.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Nagina](#) (Bijnor).

No. 638. /JR(S)/2007

Sri **Mohd. Sharif**, Additional Chief Judicial Magistrate, [Nagina](#) (Bijnor) to be Civil Judge, Senior Division, Saharanpur vice Sri Babu Prasad.

No. 639. /JR(S)/2007

Sri **Babu Prasad**, Civil Judge, Senior Division, Saharanpur to be Additional Chief Judicial Magistrate, [Mehrauni](#) (Lalitpur) vice Sri Ajai Kuamr Tripathi.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Mehrauni](#) (Lalitpur).

No. 640. /JR(S)/2007

Sri **Ajai Kumar Tripathi**, Additional Chief Judicial Magistrate, Mehrauni (Lalitpur) to be Additional Chief Judicial Magistrate, Gautambudh Nagar in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gautambudh Nagar.

No. 641. /JR(S)/2007

Sri **Brij Lal**, Additional Chief Judicial Magistrate, Gautambudh Nagar to be Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, Lakhimpur Kheri.

No. 642. /JR(S)/2007

Sri **Padmakar Mani Tripathi**, Additional Chief Judicial Magistrate (Northern Railway), Varanasi to be Civil Judge, Senior Division, Banda vice Sri Nasir Ahmad-III.

No. 643. /JR(S)/2007

Sri **Nasir Ahmad-III**, Civil Judge, Senior Division, Banda to be Additional Chief Judicial Magistrate, Shikohabad sitting at Headquarter Firozabad vice Sri Mohan Lal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Shikohabad sitting at Headquarter Firozabad.

No. 644. /JR(S)/2007

Sri **Mohan Lal**, Additional Chief Judicial Magistrate, Shikohabad (Firozabad) to be Additional Chief Judicial Magistrate, Bhadohi at Gyanpur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bhadohi at Gyanpur.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 145 /JR (S)/2007: Allahabad: Dated: May 31, 2007.

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gombi Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.

6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this notification before the Hon'ble Judges sitting at Lucknow for their Lordships kind perusal. (Information available on E-mail).
7. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts in the afternoon of 5th June, 2007 and they shall proceed to take over charge of their new postings after availing of their usual joining time.

The Certificates of handing and taking over charge may please be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

**Sd/-
(PRATYUSH KUMAR)**

JOINT REGISTRAR (SERVICES)